

ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (d) As on 1.12.1993 the Namrup Units of Hindustan Fertilizer Corporation (HFC) had only 2702 employees in position. There is, at present, no proposal to retrench them.

### **Cachar Paper Mill, Assam**

[English]

1138. SHRI DWARAKA NATH DAS: Will the PRIME MINISTER be pleased to state:

(a) whether the Cachar Paper Mill, Panchgram, Assam is incurring continuous loss;

(b) if so, the total loss incurred by the Mill so far and during each of the last three years;

(c) the reasons for such loss; and

(d) the measures taken so far to make it viable?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) Cumulative net loss upto 31.3.1993 was Rs. 210 crore. Losses in the last three years are given below:

(Rs. in Crore)

Year	Loss
1990-91	39
1991-92	41
1992-93	37

(c) The reasons for the losses are low capacity utilisation, operational problems, locational disadvantages, lack of infrastructural facilities, high incidence of interest and depreciation and market conditions.

(d) Certain technical problems have been identified and action initiated to overcome them and improve the production performance. Govt. has for some time been examining various alternatives for making it viable e.g. restructuring, feasibility of making it over to private sector etc.

[Translation]

### **Industrial complexes by Khadi and Village Industries Commission**

1139. SHRI NITISH KUMAR:  
SHRI NAWAL KISHORE  
RAI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Khadi and Village Industries Commission has prepared any scheme to set up industrial complexes in rural areas for the expansion of rural industries;

(b) if so, the number of such complexes set up by the Khadi and Village Industries Commission by the end of December, 1993, State-wise; and

(c) the average number of industries likely to be set up in each such complex?

THE MINISTER OF STATE IN  
THE MINISTRY OF INDUSTRY

(DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The KVIC in its meeting held on 31.8.90 had taken of decision to set up industrial complex in village to promote industrial development in the rural areas. Only one V.I. industrial estate has been set up upto December, 1993. A Ghani Oil Complex is under implementation in Bijapur Industrial Area by an Institution under Karnataka KVI Board under Bank Finance Scheme. It is proposed to install 262 Ghanis in phased manner. First phase consisting of 50 power ghanis is near completion.

(c) So far 32 Workshops have been constructed in the village industries industrial estate for establishing V.I. units, out of which five sheds are distributed to village industries artisans and have started functioning there.

### **Export of Computers**

1140. SHRIMATI SHEELA GAUTAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal to export computers in 1993-94 and 1994-95;

(b) if so, the types of computers proposed to be exported and the names of the firms going to export such computers; and

(c) the steps taken by the Government to boost the production of computers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c), Government itself is not involved in exports of computers directly. Computer manufacturers, merchant exporters etc. export various types of computer systems to various countries. The types of computer hardware being exported include desk Top Computer. Dot Matrix Printer, Floppy Disc Drive, Winchester Disc Drive. VGA Monitor (Mono/Colour), Key Boards.

The Government of India has taken the following steps to boost the production of computer industry:

- (i) Manufacture of computers is freely allowed without an industrial licence.
- (ii) There is no locational restrictions for setting up computer industry.
- (iii) Foreign equity participation upto 100% is permitted freely.
- (iv) Import of components for manufacture of computer systems is freely allowed and at concessional customs duty.
- (v) Computers are also allowed to be manufactured under export oriented schemes like Electronic Hardware Technology Park (EHTP). 100% EOU/EPZ to make it internationally competitive.